

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 385 OF 2015 IN  
DFR NO. 1570 OF 2015**

**Dated: 12<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Usaka Hydro Power (P) Ltd. .... Appellant (s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

**Counsel for the Appellant(s) : Mr. Ajay Vaidya  
Mr. Rajkumar Mehta**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2**

**ORDER**

We have heard learned counsel for the parties.

***Order is Reserved.***

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**